

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 106 of 2013**

**Dated : 29<sup>th</sup> July, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. ....Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant (s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Sakesh Kumar for PSERC

**ORDER**

As directed, Public Notice has been issued.

Mr. Sakesh Kumar appearing on behalf of the State Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 26.08.2013 after serving copy on the other side.

Post the matter for hearing on **02.09.2013**. In the meantime, Rejoinder, if any be filed after serving copy on the other side.

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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